

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
PHARMASPECTRA INFORMATICS PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	PHARMASPECTRA INFORMATICS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	14/08/2019
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Bengaluru
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74999KA2019FTC127059
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	<u>Regd Office:</u> Omega, Embassy Techsquare, Marathahalli-Sarjapur Outer Ring Road, Kadubeesanahalli, Panathur, Bangalore, Bangalore South, Karnataka, India, 560103
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	31 st January, 2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Chitra Srinivas Address: ASTA AVM, Flat B4E, P.V.Rajamannar Salai, K.K.Nagar, Chennai – 600078. Email id : schitra18@gmail.com Mob No.: 9884355245 Regn No. - IBBI/IPA-002/IP-N00249/2017-18/10734
8	LAST DATE FOR SUBMISSION OF CLAIMS	2 nd March, 2025

Notice is hereby given that Pharmaspectra Informatics Private Limited has commenced voluntary liquidation on 31st January, 2025.

The stakeholders of Pharmaspectra Informatics Private Limited are hereby called upon to submit a proof of their claims, on or before 2nd March, 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 3rd February, 2025
Place: Chennai

CHITRA SRINIVAS
INSOLVENCY PROFESSIONAL
IP Reg No. IBBI/IPA-002/IP-N00249/2017-18/10734


Chitra Srinivas
Name and signature of the Liquidator